

# **IN THE HIGH COURT OF ORISSA: CUTTACK.**

## **NOTICE**

The High Court Level Lok Adalat is scheduled to be held in the High Court premises on Saturday the 18<sup>th</sup> day of August, 2018 under the aegis of High Court Legal Services Committee, Cuttack. The following matters will be taken up for disposal in the aforesaid High Court Level Lok Adalat.

- (i) Criminal Compoundable Cases
- (ii) Criminal Revision U/s.138 N.I.Act.,
- (iii) Bank Matters (Relating to SARFAESI Act.)
- (iv) Electricity Matters
- (v) Land Acquisition Matters
- (vi) Matrimonial Disputes
- (vii) Education Matters
- (viii) Service Matters (relating to pay, allowances and retiral benefits)
- (ix) MACA & F.A.O. (Relating to Motor Accident Claim Appeals)
- (x) Other Cases

The learned counsel desirous of getting their matters settled before the aforesaid Lok Adalat, may submit mention memo before the Secretary, High Court Legal Services Committee, on all working days in his office chamber between 10.00 A.M. to 5.00 P.M. latest by 06.08.2018. Concerned Judicial Sections of the Court are also requested to send the records to the office of Lok Adalat (H.C.L.S.Committee) as per Memo/list received at their end latest by 08.08.2018.

Dated: 01.08.2018  
Orissa High Court, Cuttack

Sd/- S.K.Pattanaik  
Secretary  
H.C.L.S.Committee